

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 08.11.2021 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

02.15 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 167/2021	Drip Capital Inc V Concord Creations (India) P Ltd	Dharmaprabhas	Notice Served

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT)(CH)(Ins) No. 12/2021	Assistant Provident Fund Commissioner DO Kurnool, Andhra Pradesh Vs VBC Industries Limited & 2 others WITH	Dr. B. Manoj Kumar	TSN Raja R1 Som Raj Choudhury R2 Shabbeer Ahmed V. Anness R3
3.	Comp App (AT) (Ins) No. 41/2021/TR	Amaravathi Textils Private Limited Vs VBC Industries Limited & others WITH	Akshat Singh	Ankur Kandelwal Himanshu Handa T.S. N. Raja – R1 Shabbeer Ahmed V. Anness – R2 Som Raj Choudhury Shrutee Aradhana Shewata Shalini Trina Tejaswini R3
4.	Comp App (AT) (Ins) No. 59/2021/TR	Mathukumilli Sri Pattabui Rama Rao Vs VBC Industries Limited & 2 others WITH	Shruti Munjal	Ankur Kandelwal Himanshu Handa T.S. N. Raja – R1 Som Raj Choudhury Shrutee Aradhana Shewata Shalini Trina Tejaswini- R2 Sumesh Dhawan Vatsala Kal (For Prudent ARC ltd)
5.	Comp App (AT) (Ins) No. 66/2021/TR	Mutyala Babu Katta and 62 others Vs VBC Industries Limited & 2 Others	Kunal Godhwani Gaurav Mitra	Ankur Kandelwal Himanshu Handa R1(RP) Som Raj Choudhury R2 Shabbeer Ahmed R3
6.	Comp App (AT)(CH) No. 26/2021	Sairamesh Kanuparthi RP of Coastal Oil & Gas Infrastructure P Ltd V V Mahesh. Liquidator of Nagarjuna Oil Corporation Ltd & 26 Others WITH	Algo Legal	S. Sathish -R1 Raj Jhabakh -R2 Uma Sudan R10, R14 & R16 Ramanamoorthy R25
7.	Comp App (AT)(CH)(Ins) No. 148/2021	Haldia Petro Chemicals Ltd Vs Sairamesh Kanuparthi IRP of Coastal Oil and Gas Infrastructure P Ltd & 4 ors WITH	Raj Jhabakh Preethi Mohan Ranjana	Namitha Mathews -R1 S. Sathish – R2 & R3 R. Uma Suthan – R4 & R5
8.	Comp App (AT)(CH)(Ins) No. 168/2021	V. Mahesh Liquidator of Nagarjuna Oil Corporation Limited V Sai Ramesh Kanuparthi IRP of Coastal Oil and Gas Infrastructure P Limited WITH	K. Satish	Pulkit Malhotra -R1 Raj Jhabakh -R2 R. Uma Sudan R4 & R5
9.	Comp App (AT)(CH)(Ins) No. 169/2021 & IA No. 425/2021	Metal India & 11 ors V V Mahesh Liquidator of Nagarjuna Oil Corporation Ltd	Kairav Trivedi PCS	S. Sathish

10.	Comp App (AT)(CH)(Ins) No.175/2021	Cellpap BV V Oren Hydrocarbons Private Limited	FS Dhiman	A. Muralidharan (Vakalat & Counter not filed)
11.	Comp. App. (AT)(CH)(Ins) No. 196/2021	Srinivasa Rao Idupulapati V ISR Infra Private Limited & Anr	Ramalingam & Associates	Prasad Rao-R2
12.	Comp App (AT)(CH)(Ins) No. 232/2021	Gravity Healthcare V Bijoy Prabhakaran Pulipra & Anr	Harikumar G Nair Ramalingam VA	Bijoy Prabhakaran Pulipra

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
13.	Comp App (AT)(CH) No.25/2021	Indus Motor Company P Ltd & 7 ors V T. P. Anil Kumar & 3 ors	Angad Varma V B Sivakumar	Shardul Amarchand Mangaldas & Co Caveator for R1-R4

14.		IA No. 543/2021 in Comp App (AT) (CH) (INS) No.197/2021 - Adeesh Anto – Applicant Dimcar Singh R1, Ravindra Beleyur (RP) For Urgent Hearing.		
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By the order of Hon'ble Acting Chairperson

(Chennai Bench)

For Assistance,

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